

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/1353/IB/2020 IN IA/1352/IB/2020 IN CP/558/IB/2017
NAME OF PETITIONER : M/s Siemens Gamesa Renewable Power Pvt Ltd
NAME OF RESPONDENT : R Venkatakrisnan (Liquidator)
M/s Infinitas Energy Solutions Pvt Ltd & Another
SECTION : Rule 11 of NCLT Rules 2016

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ORDER

The Applicant is represented by Mr. A.R.L. Sundaresan, Advocate and the Respondent / Liquidator is represented by Mr. V.V. Sivakumar, Advocate through video conferencing platform.

It is represented by Learned Counsel for Respondent / Liquidator that connected Application IA/363/2021 is listed for hearing on **26.07.2021**.

The urgent Application IA/1353/IB/2020 filed for hearing of IA/1352/IB/2020 is **closed**.

List IA/1352/IB/2020 along with the connected IA/363/2021 for hearing and disposal on **26.07.2021**.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

grr

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)